

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL  
NEW DELHI  
COMPANY APPEAL (AT) NO. 209 OF 2019**

**IN THE MATTER OF**

**Keerti Anurag Investments Pvt. Ltd. & Ors.**

**...Appellants**

**Vs**

**Sai Anupama Agencies Pvt. Ltd. & Ors.**

**....**

**Respondents**

Mr. Rajiv Bansal, Sr. Advocate, Mr. Rajiv Dviwedi & Mr. Anant Nigam,  
Advocates for the Appellants.

Mr. Yogesh Jagia, Ms. Alisha Chopra & Ms. Sumedha Chadha, Advocates for  
the Respondents.

**With**

**COMPANY APPEAL (AT) NO. 03 OF 2020**

**IN THE MATTER OF**

**Keerti Anurag Investments Pvt. Ltd. & Ors.**

**...Appellants**

**Vs**

**Sai Anupama Agencies Pvt. Ltd. & Ors.**

**....**

**Respondents**

Mr. Rajiv Bansal, Sr. Advocate, Mr. Rajiv Dviwedi & Mr. Anant Nigam,  
Advocates for the Appellants.

Mr. Yogesh Jagia, Ms. Alisha Chopra & Ms. Sumedha Chadha, Advocates for  
the Respondents.

**ORDER**

**11.02.2020:** Due to paucity of time the appeals could not be taken up. Let  
the appeals be fixed 'for hearing' on **25<sup>th</sup> February, 2020 on the top of the  
list.**

Interim Order in Company Appeal(AT) No. 03 of 2020 will  
continue till next date of hearing.

**(Justice Jarat Kumar Jain)  
Member (Judicial)**

**(Mr. Balvinder Singh)  
Member (Technical)**

**(Dr. Ashok Kumar Mishra)  
Member (Technical)**

**sim/kam**